

IN THE HIGH COURT OF
ORISSA, CUTTACK

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Report on :02-01-2025

Date : 02.01.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	71/2025	02.01.2025	BLAPL-5879/2024	GK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Seat No-)
2	72/2025	02.01.2025	BLAPL-6531/2024	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Seat No-)
3	73/2025	02.01.2025	BLAPL-4759/2024	RK MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Seat No-)
4	75/2025	02.01.2025	BLAPL-4224/2024	PK DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23		(Seat No-)
5	88/2025	02.01.2025	CRLMC-3237/2017	KESHAB PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-19	CRIMINAL MISC	(Seat No-6)
6	94/2025	02.01.2025	FAO-455/2017	N.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20	MISC. APPEAL SEC.	(Seat No-8)
7	96/2025	02.01.2025	ABLAPL-14864/2024	NIHAR RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24		(Seat No-8)
8	97/2025	02.01.2025	CRLMC-3265/2024	R SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24		(Seat No-8)
9	98/2025	02.01.2025	ABLAPL-14862/2024	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24	BAIL-1	(Seat No-1)
10	99/2025	02.01.2025	ABLAPL-12808/2024	N ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24		(Seat No-1)
11	100/2025	02.01.2025	ABLAPL-7838/2024	DK JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23	BAIL-2	(Seat No-8)
12	101/2025	02.01.2025	ABLAPL-4152/2024	S PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24		(Seat No-8)
13	108/2025	02.01.2025	BLAPL-7928/2024	MR ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-24	BAIL-1	(Seat No-2)

14	109/2025	02.01.2025	WP (C) - 4071/2013	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-17	WRIT BRANCH-2	(Seat No-8)
15	115/2025	02.01.2025	ABLAPL- 15589/2022	AK MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-23	BAIL-2	(Seat No- 12)
16	122/2025	02.01.2025	CONTC- 6408/2024	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13	CONTEMPT	(Seat No-5)
17	123/2025	02.01.2025	CONTC- 6409/2024	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-5)
18	124/2025	02.01.2025	CONTC- 6419/2024	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-5)
19	125/2025	02.01.2025	CONTC- 6413/2024	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-5)
20	126/2025	02.01.2025	CONTC- 6414/2024	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-5)
21	128/2025	02.01.2025	CONTC- 6422/2024	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-5)
22	129/2025	02.01.2025	CONTC- 6421/2024	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-5)
23	130/2025	02.01.2025	CONTC- 6420/2024	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-5)
24	131/2025	02.01.2025	CONTC- 6424/2024	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-5)
25	132/2025	02.01.2025	CONTC- 6417/2024	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-5)
26	133/2025	02.01.2025	CONTC- 6416/2024	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-5)
27	134/2025	02.01.2025	CONTC- 6415/2024	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-5)
28	135/2025	02.01.2025	CONTC- 6418/2024	S.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-13		(Seat No-5)
29	136/2025	02.01.2025	ABLAPL- 14950/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-5)
30	139/2025	02.01.2025	WA- 1754/2022	KRISHNA CHANDRA SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-12-20	WRIT APPEAL	(Seat No-2)
31	140/2025	02.01.2025	ABLAPL- 14885/2024	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-01-02		(Seat No-2)

32	141/2025	02.01.2025	WP (C) - 33018/2024	BALARAM SINGH	C.O.	COURT NO. 10	Order Dtd. 2025-01-13	WRIT BRANCH-6	(Seat No-25)
33	1/2025	02.01.2025	WP (C) - 482/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-01-11	WRIT BRANCH-3	(Seat No-33)
34	2/2025	02.01.2025	WP (C) - 7497/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-03-22	WRIT BRANCH-1	(Seat No-3)
35	3/2025	02.01.2025	WP (C) - 31662/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-10-08	WRIT BRANCH-8	(Seat No-43)
36	4/2025	02.01.2025	CMAPL-523/2022	BASANTI BARIK	GENERAL		Order Dtd. 2023-08-28	M.J.C.	(Seat No-2)
37	11/2025	02.01.2025	WP (C) - 27591/2024	JEEVANJYOTI MOHANTY	GENERAL		Order Dtd. 2024-11-12		(Seat No-2)
38	15/2025	02.01.2025	WPC (OAC) - 583/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-05-09	OA Branch	(Seat No-1)
39	66/2025	02.01.2025	WP (C) - 21316/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2021-09-14	WRIT BRANCH-8	(Seat No-41)
40	68/2025	02.01.2025	WA-2776/2023	CHINMAYA KUMAR GOCHHAYAT	GENERAL		Order Dtd. 2023-12-04	WRIT APPEAL	(Seat No-1)
41	69/2025	02.01.2025	WPC (OAC) - 3122/2013	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-26	OA Branch	(Seat No-1)
42	70/2025	02.01.2025	WP (C) - 1917/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-01-21	WRIT BRANCH-8	(Seat No-42)
43	74/2025	02.01.2025	WPC (OA) - 1919/2017	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-09-02	OA Branch	(Seat No-1)
44	76/2025	02.01.2025	WP (C) - 29720/2024	KABITA PATRA	GENERAL		Order Dtd. 2024-12-24		(Seat No-1)
45	77/2025	02.01.2025	WP (C) - 29717/2024	KABITA PATRA	GENERAL		Order Dtd. 2024-12-24		(Seat No-1)
46	78/2025	02.01.2025	WP (C) - 3487/2003	BASANTI BARIK	GENERAL		Order Dtd. 2022-09-27	WRIT BRANCH-5	(Seat No-32)
47	79/2025	02.01.2025	CONTC (CPC) - 408/2001	SURESH CHANDRA BAGH	GENERAL		Entire Document	OA Branch	(Seat No-1)
48	80/2025	02.01.2025	OJC-7063/1997	CHANDAN KUMAR NAYAK	GENERAL		Petition With Annexures		(Seat No-1)
49	83/2025	02.01.2025	WP (C) - 27980/2021	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-09-24	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
50	84/2025	02.01.2025	WP (C) - 27980/2021	HIRARAM BHOI	GENERAL		Entire Document	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-114)
51	85/2025	02.01.2025	ABLAPL-14300/2024	K K NATH	GENERAL		Order Dtd. 2024-12-19	BAIL-1	(Seat No-

									15)
52	86/2025	02.01.2025	WA-2479/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No-2)
53	89/2025	02.01.2025	WP (C) - 8795/2003	HIRARAM BHOI	GENERAL		Judgement Dtd. 2007-03-14		(Seat No-2)
54	90/2025	02.01.2025	WP (C) - 8795/2003	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-2)
55	91/2025	02.01.2025	MACA-764/2024	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-2)
56	92/2025	02.01.2025	MACA-764/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-10-01		(Seat No-2)
57	93/2025	02.01.2025	MACA-963/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-10-08		(Seat No-2)
58	95/2025	02.01.2025	MACA-963/2024	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-2)
59	102/2025	02.01.2025	MACA-802/2024	HIRARAM BHOI	GENERAL		Entire Document		(Seat No-2)
60	103/2025	02.01.2025	MACA-802/2024	HIRARAM BHOI	GENERAL		Judgement Dtd. 2024-09-24		(Seat No-2)
61	104/2025	02.01.2025	MACA-493/2024	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-7)
62	105/2025	02.01.2025	MACA-260/2024	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-6)
63	107/2025	02.01.2025	MACA-109/2024	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-1)
64	110/2025	02.01.2025	WP (C) - 29724/2024	SRINIVAS MOHANTY	GENERAL		Order Dtd. 2024-12-24		(Seat No-1)
65	111/2025	02.01.2025	WP (C) - 29721/2024	KABITA PATRA	GENERAL		Order Dtd. 2024-12-24		(Seat No-1)
66	112/2025	02.01.2025	WP (C) - 8795/2003	HIRARAM BHOI	GENERAL		Vakalatnama		(Seat No-1)
67	113/2025	02.01.2025	MACA-37/2024	HIRARAM BHOI	GENERAL		Order Dtd. 2024-09-14	MISC. APPEAL SEC.	(Seat No-7)
68	114/2025	02.01.2025	MACA-37/2024	HIRARAM BHOI	GENERAL		Entire Document	MISC. APPEAL SEC.	(Seat No-7)
69	116/2025	02.01.2025	ABLAPL-14860/2024	SUKANTA KUMAR PRADHAN @ SUKANTA PRADHAN	GENERAL		Order Dtd. 2024-12-24		(Seat No-7)
70	118/2025	02.01.2025	ABLAPL-14419/2024	SWARAJ PATEL	GENERAL		Order Dtd. 2024-12-18		(Seat No-7)
71	119/2025	02.01.2025	ABLAPL-9982/2024	ARUN KUMAR BEHERA	GENERAL		Order Dtd. 2024-12-24		(Seat No-7)

72	120/2025	02.01.2025	JCRLA-61/2024	PRATIK MISHRA	GENERAL		Order Dtd. 2024-12-20	CRIMINAL APPEAL	(Seat No-8)
73	121/2025	02.01.2025	WA-1755/2022	KRISHNA CHANDRA SAHU	GENERAL		Order Dtd. 2024-12-20	WRIT APPEAL	(Seat No-2)
74	127/2025	02.01.2025	CRLA-1278/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-01-02		(Seat No-2)
75	137/2025	02.01.2025	ABLAPL-14898/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-01-02		(Seat No-2)
76	138/2025	02.01.2025	ABLAPL-14956/2024	DILLIP KUMAR NANDA	GENERAL		Order Dtd. 2025-01-02	BAIL-1	(Seat No-3)
77	5/2025	02.01.2025	WP (C) - 40678/2023	S RAY	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-1	(Seat No-1)
78	6/2025	02.01.2025	WP (C) - 40697/2023	S RAY	GENERAL		Order Dtd. 2023-12-21	WRIT BRANCH-1	(Seat No-1)
79	7/2025	02.01.2025	WP (C) - 40679/2023	S RAY	GENERAL		Order Dtd. 2024-01-03	WRIT BRANCH-1	(Seat No-1)
80	8/2025	02.01.2025	WP (C) - 40610/2021	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-8	(Seat No-42)
81	9/2025	02.01.2025	WP (C) - 40611/2021	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-8	(Seat No-42)
82	10/2025	02.01.2025	WP (C) - 40613/2021	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-8	(Seat No-42)
83	12/2025	02.01.2025	WP (C) - 40615/2021	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-8	(Seat No-42)
84	13/2025	02.01.2025	WP (C) - 40616/2021	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-8	(Seat No-42)
85	14/2025	02.01.2025	WP (C) - 40622/2021	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-8	(Seat No-42)
86	16/2025	02.01.2025	WP (C) - 40618/2021	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-8	(Seat No-42)
87	17/2025	02.01.2025	WP (C) - 5060/2022	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-7	(Seat No-5)
88	18/2025	02.01.2025	WP (C) - 5064/2022	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-7	(Seat No-5)
89	19/2025	02.01.2025	WP (C) - 5068/2022	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-7	(Seat No-5)
90	20/2025	02.01.2025	WP (C) - 5071/2022	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-7	(Seat No-5)
91	21/2025	02.01.2025	WP (C) - 5080/2022	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-7	(Seat No-5)
92	22/2025	02.01.2025	WP (C) - 38594/2021	D K MOHANTY	GENERAL			WRIT BRANCH-1	(Seat No-31)

93	23/2025	02.01.2025	WP (C) - 5483/2022	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-4	(Seat No- 38)
94	24/2025	02.01.2025	WP (C) - 38596/2021	D K MOHANTY	GENERAL			WRIT BRANCH-1	(Seat No- 31)
95	25/2025	02.01.2025	WP (C) - 6559/2022	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-2	(Seat No-7)
96	26/2025	02.01.2025	WP (C) - 39295/2021	D K MOHANTY	GENERAL			WRIT BRANCH-4	(Seat No- 37)
97	27/2025	02.01.2025	WP (C) - 39299/2021	D K MOHANTY	GENERAL			WRIT BRANCH-4	(Seat No- 37)
98	28/2025	02.01.2025	WP (C) - 6565/2022	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-2	(Seat No-7)
99	29/2025	02.01.2025	WP (C) - 39298/2021	D K MOHANTY	GENERAL			WRIT BRANCH-4	(Seat No- 37)
100	30/2025	02.01.2025	WP (C) - 6572/2022	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-2	(Seat No-7)
101	31/2025	02.01.2025	WP (C) - 39305/2021	D K MOHANTY	GENERAL			WRIT BRANCH-5	(Seat No- 22)
102	32/2025	02.01.2025	WP (C) - 39301/2021	D K MOHANTY	GENERAL			WRIT BRANCH-5	(Seat No- 22)
103	33/2025	02.01.2025	CRLMC- 4034/2024	MR BARIK	GENERAL		Order Dtd. 2025-01-17		(Seat No- 22)
104	34/2025	02.01.2025	WP (C) - 39306/2021	D K MOHANTY	GENERAL			WRIT BRANCH-5	(Seat No- 22)
105	35/2025	02.01.2025	WP (C) - 38478/2021	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-7	(Seat No- 18)
106	36/2025	02.01.2025	WP (C) - 39310/2021	D K MOHANTY	GENERAL			WRIT BRANCH-5	(Seat No- 22)
107	37/2025	02.01.2025	WP (C) - 38476/2021	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-7	(Seat No- 18)
108	38/2025	02.01.2025	WP (C) - 39313/2021	D K MOHANTY	GENERAL			WRIT BRANCH-5	(Seat No- 22)
109	39/2025	02.01.2025	WP (C) - 37656/2021	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-1	(Seat No-4)
110	40/2025	02.01.2025	WP (C) - 39907/2021	D K MOHANTY	GENERAL			WRIT BRANCH-7	(Seat No-5)
111	41/2025	02.01.2025	WP (C) - 41025/2021	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-4	(Seat No- 38)
112	42/2025	02.01.2025	WP (C) -	D K MOHANTY	GENERAL			WRIT	(Seat

			39908/2021					BRANCH-7	No-5)
113	43/2025	02.01.2025	WP (C) - 38603/2021	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-2	(Seat No-7)
114	44/2025	02.01.2025	WP (C) - 40607/2021	D K MOHANTY	GENERAL			WRIT BRANCH-8	(Seat No- 42)
115	45/2025	02.01.2025	WP (C) - 6605/2022	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-3	(Seat No- 12)
116	46/2025	02.01.2025	WP (C) - 40608/2021	D K MOHANTY	GENERAL			WRIT BRANCH-8	(Seat No- 42)
117	47/2025	02.01.2025	WP (C) - 6595/2022	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-2	(Seat No-7)
118	48/2025	02.01.2025	WP (C) - 38480/2021	D K MOHANTY	GENERAL			WRIT BRANCH-7	(Seat No- 18)
119	49/2025	02.01.2025	WP (C) - 38481/2021	D K MOHANTY	GENERAL			WRIT BRANCH-7	(Seat No- 18)
120	50/2025	02.01.2025	WP (C) - 36989/2021	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-1	(Seat No-3)
121	51/2025	02.01.2025	WP (C) - 36765/2021	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-3	(Seat No- 14)
122	52/2025	02.01.2025	WP (C) - 38482/2021	D K MOHANTY	GENERAL			WRIT BRANCH-7	(Seat No- 18)
123	53/2025	02.01.2025	WP (C) - 6584/2022	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-2	(Seat No-7)
124	54/2025	02.01.2025	WP (C) - 6577/2022	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-2	(Seat No-7)
125	55/2025	02.01.2025	WP (C) - 38486/2021	D K MOHANTY	GENERAL			WRIT BRANCH-7	(Seat No- 18)
126	56/2025	02.01.2025	WP (C) - 6591/2022	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-2	(Seat No-7)
127	57/2025	02.01.2025	WP (C) - 38589/2021	D K MOHANTY	GENERAL			WRIT BRANCH-1	(Seat No- 31)
128	58/2025	02.01.2025	WP (C) - 6588/2022	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-2	(Seat No-7)
129	59/2025	02.01.2025	WP (C) - 22255/2015	H K KAR	GENERAL			WRIT BRANCH (DIVISION BENCH-1)	(Seat No- 108)
130	60/2025	02.01.2025	WP (C) - 38591/2021	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-1	(Seat No- 31)
131	61/2025	02.01.2025	WP (C) - 38590/2021	DK MOHANTY	GENERAL		Order Dtd. 2024-11-27	WRIT BRANCH-1	(Seat No- 31)
132	62/2025	02.01.2025	WP (C) -	S DASH	GENERAL			WRIT	(Seat

			2157/2020					BRANCH-6	No-35)
133	63/2025	02.01.2025	WP (C) - 9496/2022	P K MISHRA	GENERAL			WRIT BRANCH-5	(Seat No-47)
134	64/2025	02.01.2025	WP (C) - 4194/2010	P N NAYAK	GENERAL				(Seat No-47)
135	65/2025	02.01.2025	CRLMC-2391/2014	A T NAYAK	GENERAL				(Seat No-47)
136	67/2025	02.01.2025	CONTC-6748/2024	S K BISWAL	GENERAL				(Seat No-47)
137	81/2025	02.01.2025	CRLMC-4683/2024	J P KAR	GENERAL				(Seat No-47)
138	82/2025	02.01.2025	MATA-22/2019	S C ACHARYA	GENERAL			FIRST APPEAL	(Seat No-1)
139	87/2025	02.01.2025	FAO-516/2020	S N SHARMA	GENERAL			MISC. APPEAL SEC.	(Seat No-9)
140	106/2025	02.01.2025	ABLAPL-7030/2024	P K DASH	GENERAL				(Seat No-9)
141	117/2025	02.01.2025	WP (C) - 32212/2023	B SATPATHY	GENERAL			WRIT BRANCH (DIVISION BENCH-3)	(Seat No-120)

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